

problems and various other types of things that the Railways can do for the promotion of export trade will be looked after by them. An Export division in the Mines and Fuel Ministry is being considered so that they can help us in the development of minerals for export. An Export division in the Ministry of Steel and Heavy Industries is also under consideration.

With all these different Ministries, wide mercantile community, more participation of the State Trading Corporation in future in a larger number of commodities and in a larger way of the international trade, while the task of export promotion is extremely difficult, all these measures do not make us disheartened.

**Mr. Deputy-Speaker:** We have to take up non-official business.

15.32 hrs.

\*POLITICAL SUFFERERS AID BILL  
by Shri S. C. Samanta

**Shri S. C. Samanta (Tamluk):** I beg to move for leave to introduce a Bill to provide for aid to the political sufferers.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill to provide for aid to the political sufferers."

*The motion was adopted.*

**Shri S. C. Samanta:** I introduce the Bill.

12.32½ hrs.

\*HINDU MARRIAGE (AMENDMENT) BILL

(Amendment of section 23) by Shri J. B. S. Bist

**Shri J. B. S. Bist (Almora):** I beg to move for leave to introduce a Bill

further to amend the Hindu Marriage Act, 1955.

**Mr. Deputy-Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Hindu Marriage Act, 1955."

*The motion was adopted.*

**Shri J. B. S. Bist:** I introduce the Bill.

**Mr. Deputy-Speaker:** Shri Indrajit Gupta: not present.

15.33 hrs.

LEGISLATIVE COUNCILS (COMPOSITION) BILL—contd.

by Shri Shree Narayan Das

**Mr. Deputy-Speaker:** The House will resume further discussion of the motion moved by Shri Shree Narayan Das on the 25th May 1962.

"That the Bill to provide for the composition of the Legislative Councils of States and for matters connected therewith be circulated for the purpose of eliciting opinion thereon by the 31st December, 1962."

Out of two hours allotted for the discussion of this Bill, 1 hour and 24 minutes have already been taken up on the 25th May, 1962. Thirty-six minutes are now available.

**Shri D. C. Sharma (Gurdaspur):** Mr. Deputy-Speaker, I wholeheartedly support this Bill. There are some persons who have been doubting the value of the Upper Chamber. But I believe they are not thinking along democratic lines, but along different lines. Democracy is a series of checks and counterchecks. It is a series of balances and counter-balances. I think the Upper House is an effective check on the Lower House as the Lower